

Supply of Improved Seeds

2542. Shri Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the steps taken for the supply of improved seeds of Mexican wheat, hybrid maize, paddy and other grains in the country; and

(b) the number of seed farms engaged in the multiplication of foundation seed and when the country is expected to become self-sufficient with regard to improved seeds?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). Arrangements have been made by the National Seeds Corporation in collaboration with the State Governments to produce seeds of these varieties and hybrids for kharif crop of 1966. Similar arrangements will be made for Rabi season also.

Foundation seed for these varieties are multiplied in some of the State Seed Farms and through contract producers selected from amongst progressive farmers.

Every effort is being made to be self-sufficient in the matter of seeds for the targets of coverage fixed for the Fourth Five Year Plan for these High Yielding and Hybrid varieties in the next two or three years.

Dairy Projects

2543. Shri Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the number of dairy projects in the Union Territories under the Third Five Year Plan;

(b) the amount invested in them;

(c) the milk and other milk products supplied by them; and

(d) the number of dairies proposed to be started in the Fourth Five Year Plan and the amount involved?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Seven.

(b) Rs. 31,83,800 (approx.).

(c) Whole milk (cow and buffalo), reconstituted milk (at Goa only), butter and ghee.

(d) Thirteen units with a capital outlay of Rs. 1,33,000 (approx.).

Joint B.D.O. System in each Block

2544. Shri Subodh Hansda:
Shri Yashpal Singh:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have any scheme to introduce Joint Block Development Officer system in each Block;

(b) if so, the idea of introducing Joint Block Development Officer system; and

(c) in which States this has already been introduced?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) No, Sir.

(b) and (c). Does not arise.

Applied Nutrition Programme

2545. Shri Subodh Hansda:
Shri Yashpal Singh:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the recommendations of the Programme Evaluation Organisation of the Planning Commission for Applied Nutrition Programme has been undertaken in all Community Development Blocks;

(b) which are the agencies implementing this programme and in how many Blocks; and

(c) whether this programme was stopped for want of funds from the Centre?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) The recommendations made by the Programme Evaluation Organisation of the Planning Commission on a current evaluation of the Applied Nutrition Programme in Orissa, Andhra Pradesh, Uttar Pradesh and Madras, were considered by the Inter-State Conference on Applied Nutrition held in May, 1965 and the Annual Conference on Community Development and Panchayati Raj held at Srinagar in July, 1965. Based on the findings of the evaluation and the review made by the Inter-State Conference and the last Annual Conference, detailed guidelines have been indicated, for improving the operational efficiency of the programme, to the States where they are in different stages of implementation.

(b) The State Governments/Union Territories Administrations are implementing the programme through the block agency with the assistance of UNICEF, FAO and WHO. So far 220 blocks have been covered under the programme.

(c) No, Sir.

Ports in Andhra

2546. **Shri Kolla Venkaiah:**
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether the National Harbour Development Board has considered the need for the development of Kakinada, Bandar, Krishnapatnam and Vadarava ports in Andhra Pradesh in the Fourth Plan;

(b) if so, the approximate cost of development for each port;

(c) the capacity of each of them when developed and share of the cost of development between the Centre and the State;

(d) when the development work is to be taken up;

(e) the problem, if any, to be faced in the development of these ports; and

(f) the steps taken to meet the problem?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (d). The proposals received from the maritime State Governments for the development of the minor and Intermediate Ports in the Fourth Plan were placed before the National Harbour Board at the meeting held at Calcutta on the 29th and the 30th December, 1965. It was decided that the proposals should be discussed in detail with the State Governments and the Ministry of Transport would then submit them to the Planning Commission. These discussions will be held shortly. The Government of Andhra has made certain proposals for the development of Kakinada, Bandar, Krishnapatnam and Vadaravu ports in the Fourth Plan for minor ports in Andhra Pradesh, the estimated cost of which will be as follows:

	Rs. lakhs
Kakinada	59.00
Bandar	48.00
(Masulipatnam)	
Krishnapatnam	42.25
Vadaravu	60.00

The proposals will be discussed with the State Government shortly.

The extent of Central assistance will be decided after consultation with the Planning Commission. The approved items will be taken up as soon as the programme is finalised.

(e) and (f). According to the State Government, siltation is the main problem at the ports of Kakinada, Masulipatnam.